



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday, 1st February 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7523/2023 FIXED	ABU TALEB <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MR. N H LASKAR	SC, PNB
<b>ADMISSION</b>				
2	WA/264/2022 B/O	HILAL UDDIN BARBHUIYA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
3	<b>WITH</b> WP(C)/147/2022	DEEPAK KUMAR JADAB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, FINANCE
4	<b>WITH</b> WP(C)/5770/2022	ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (R-6,7) MR. A M BARBHUIYA (R-6,7) MR. B ZAMAN (R-6,7) MS A BEGUM (R-6,7) MR B PURKHYASTHA (R-6,7)
5	<b>WITH</b> WP(C)/6527/2022	MD. GULAM MUSTAFA BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
6	<b>WITH</b> WP(C)/855/2023	SHAMS UDDIN BARBHUIYA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. B SAHARIA (R-6) MR. A M BARBHUIYA (R-6) MS A BEGUM (R-6)
<b>ORDERS</b>				
7	WA/159/2023 FIXED	RAM CHANDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. B	MR M J QUADIR MS S AHMED	SC, P AND R.D. GA, ASSAM
8	<b>WITH</b> WA/174/2023	ABHISHEK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR M J QUADIR MS A JHA MS S AHMED	SC, P AND R.D. GA, ASSAM

**HEARING**

9	WA/360/2014 CAVT. NO. 1650/2014 WITH CAVT./1650/2014, WP(C)/3594/2014 (D/O)	THE STATE OF ASSAM and 22 ORS <b>Versus</b> ALL ASSAM SECONDARY ADDITIONAL CONTRACTUAL TEACHERS ASSOCIATION and 60 ORS	MR. U K GOSWAMI MR. D BORGOHAIN MS. M BHUYAN MR. P GOHAIN MR. P SAIKIA	MR. P K GOSWAMI (R-1) MR. B P BORAH (R-1) B P BORAH (FOR CAVEATOR) MR. D CHOUDHURY (R 31- 35, 37&40) MRS. J BORAH (R-1) MR. B TAID (R-1) MR. P J DUTTA (R-1)
	<b>WITH</b>			
10	WA/238/2016	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA <b>Versus</b> STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR. P K GOSWAMI MR. B P BORAH MR. P K DAS MR. M U MAHMUD MR. D K SAIKIA MS. B DAS MR. M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
	<b>WITH</b>			
11	WA/23/2017	THE STATE OF ASSAM and ANR <b>Versus</b> MOHAN KUTUM and 92 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION ADDL GA, ASSAM MR. A DEKA	MR. P K GOSWAMI (R1-93) MR. B P BORAH (R1-93) MR. B TAID (R 1-93) MR. P J DUTTA(R 1-93)
	<b>WITH</b>			
12	WP(C)/5557/2017	SANJIB DAIMARI and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	MR. S S ROY R-5 SC, N C T E SC, EDUCATION
	<b>WITH</b>			
13	WP(C)/1610/2018	TANDRA PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. B K KASHYAP	GA, ASSAM SC, EDUCATION DEPT.
	<b>WITH</b>			
14	WP(C)/5366/2020	PRANAB KALITA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMAH	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
	<b>WITH</b>			
15	WA/208/2018 FIXED	MAMANI PATAR <b>Versus</b> SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	<b>WITH</b>			
	I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR <b>Versus</b> SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
	<b>WITH</b>			
16	PIL/11/2019	HIREN GOHAIN AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
	<b>WITH</b>			
17	WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
	<b>WITH</b>			
18	C.Ex.App./11/2019	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
	<b>WITH</b>			
19	C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. <b>Versus</b> THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE

	<b>WITH</b> I.A.(Civil)/1689/2019 in C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. <b>Versus</b> THE COMMISSIONER OF CENTRAL EXCISE	MR S BHARALI MR. M DAS	SC, CENTRAL EXCISE
20	C.Ex.App./15/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX <b>Versus</b> DHARAMPAL SATYAPAL LTD.	MR. S C KEYAL	DR. A SARAF MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA
21	WA/23/2019	M/S POPULAR TIE UP PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
22	<b>WITH</b> WA/25/2019	M/S POPULAR TIE UP PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
23	WA/297/2021 B/O	UJJWAL KANTI PANDIT <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	MR. S C KEYAL MS G HAZARIKA
24	WA/298/2021 FIXED, WP(C)/7056/2013 (D/O), CAVT./377/2019 (D/O)	UNION OF INDIA AND 3 ORS <b>Versus</b> BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
25	WA/210/2022	BADRI PRASAD BARUWATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
26	WA/245/2022 B/O	DIPANJALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY
27	WA/7/2023 FIXED	HABIZUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSM AND 5 ORS.	DR G J SHARMA MR M CHANDA MR. I H SAIKIA MR S NATH MR. B BORAH MR. K KALITA	GA, ASSAM
28	WP(C)/1944/2023 FIXED	RUPJYOTI BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024

12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)**

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3048/2023 PART-HEARD, FIXED	ARUP KAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, A I C T E SC, A I C T E GA, ASSAM MR. K GOGOI
	<b>WITH</b>			
2	WP(C)/2286/2023	NIKHIL SAIKIA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MS. P CHUTIA MS S SHARMA	SC, EDU
	<b>WITH</b>			
3	WP(C)/3051/2023	ARJUARA BEGUM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, A I C T E SC, A I C T E GA, ASSAM MR. K GOGOI
<b>ORDERS</b>				
4	Review.Pet./47/2023 FIXED, WITH WP(C)/7407/2022 (D/O)	SONAFUL BHARALI <b>Versus</b> THE OIL INDIA LTD. AND 5 ORS.	MR D K DAS MR. R K NATH	SC, OIL

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024

15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/8698/2018 FIXED	TAJAB ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D P BORAH MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
2	WP(C)/398/2021 FIXED, WITH LCR	KADDUS ALI @ ABDUL KADDUS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD H R AHMED MD A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/858/2023 FIXED, WITH LCR	TAHAJ UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR S A SIKDER MR. T SK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
4	W.P.(CrI.)/11/2022 B/O, WITH LCR	KARIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	GA, ASSAM
5	<b>WITH</b> W.P.(CrI.)/1/2022	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
6	<b>WITH</b> W.P.(CrI.)/6/2022	KADBHANU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)

#### HEARING

7	WP(C)/2905/2019 CAVT./1324/2018 (D/O)	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
8	WP(C)/3609/2019 WITH LCR	MOYNAL HOQUE @ MAINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/4763/2019 WITH LCR	MANIKJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/5082/2019 WITH LCR	KAMALA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/5376/2019 WITH LCR	TUSTO BHAN @ TUSTHA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A DEB MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	Review.Pet./47/2020 IN WP(C)/4876/2018 (D/O), WITH LCR	AMINUR ALI @ AMINOOR ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### ORDERS

1	Review.Pet./185/2019 IN WP(C)/7377/2019 (D/O)	SRI BHASKAR PRATIM BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G PHUKAN MR. T DEORI	GA, ASSAM SC, HEALTH
2	Review.Pet./107/2022 IN WP(C)/915/2019 (D/O)	MANOJ SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
3	Review.Pet./53/2023 FIXED, IN WP(C)/1347/2023	GULNEHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	MR. P N SHARMA, SC, EDUCATION DEPTT. SC, SSAM
4	Review.Pet./86/2023 FIXED, IN WP(C)/6596/2022 (D/O)	CHARU KALITA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	SC, ELEM. EDU SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5647/2019 FIXED	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1384/2021 <b>in</b> WP(C)/5647/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
2	<b>WITH</b> WP(C)/5645/2019	PDP STEELS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1382/2021 <b>in</b> WP(C)/5645/2019	PDP STEELS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	MR. S P SHARMA MR. Z ISLAM MR. P DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
3	<b>WITH</b> WP(C)/5648/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

	<b>WITH</b> I.A.(Civil)/1400/2021 <b>in</b> WP(C)/5648/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
4	<b>WITH</b> WP(C)/5649/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1401/2021 <b>in</b> WP(C)/5649/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
5	<b>WITH</b> WP(C)/5650/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1386/2021 <b>in</b> WP(C)/5650/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MS. S SARMA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
6	WP(C)/801/2023 FIXED	DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
7	WP(C)/821/2023 FIXED	SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
8	WP(C)/4432/2023 FIXED	BABU RAM BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
9	<b>WITH</b> WP(C)/4530/2023	KINARAM BORO <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
10	<b>WITH</b> WP(C)/4539/2023	KINARAM BORO <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
11	<b>WITH</b> WP(C)/4739/2023	KINARAM BORO <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
12	WP(C)/5195/2023 FIXED	M/S NIHARIKA ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, HEALTH

13	WP(C)/6463/2023 FIXED	JAYANTA CHETIA PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. P P DUTTA (R-4,5) MS P SARMA MS. P P DAS(R-4,5)
----	--------------------------	--	--	--

**HEARING**

14	WP(C)/918/2015 FIXED	RAJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.U K NAIR MR.D TALUKDAR MR.A CHETRY	GA, ASSAMR7 MRSB BHUYAN SC, PWD(R1-6)
15	WP(C)/524/2021 FIXED	M/S QUALITY PHARMA PRODUCTS PVT LTD (UNIT II) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI	MR. P DAS MR. S BARUAH (SC, POLLUTION CONTROL BOARD OF ASSAM, R-6) MR G DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
16	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE
17	WP(C)/8276/2022 FIXED	ARJUN CHANDRA BARMAN AND 3 ORS <b>Versus</b> THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R- 10,13,15,16) MR. B CHAKRAVARTY (R- 14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R- 10,13,15,16) N R SURANA (R- 10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r- 11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C
	<b>WITH</b> I.A.(Civil)/480/2023 <b>in WP(C)/8276/2022</b>	ARJUN CHANDRA BARMAN AND 3 ORS <b>Versus</b> THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR A KHARSOHUM (r- 11,12) DY.S.G.I. SC, TRANSPORT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024

13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,1st February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 03:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 4**

**[THIS BENCH WILL SIT AT 3:00 PM]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
---------------------------	---------------------	----------------------------	----------------------------

**ADMISSION**

1	WA/250/2022	RUKUVOTU RINGA AND 2 ORS. <b>Versus</b> MEYALEMLA AND 25 ORS.	MR. R IRALU  GA, NAGALAND
---	-------------	---	---------------------------------

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,1st February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 5**

[THIS BENCH WILL SIT AT 10:15 PM.]

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

---

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
---------------------------	---------------------	----------------------------	----------------------------

---

**ORDERS**

1	WP(C)/5873/2006 WITH PAPER BOOK,(WITH REPORT COURT OF REGISTRAR(ADMIN))	REGISTRAR GENERAL OF GAUHATI HIGH COURT <b>Versus</b> THE UNION OF INDIA and ORS	D K MISHRA( AMICUS CURIAE MRS. R S CHOWDHURY (AMICUS CURIAE)	K N CHOUDHURY S C KEYAL GA, ASSAM A C BURAGOHAİN MR. B D GOSWAMI, ADDL. A.G., AP A DHAR MR. D MAZUMDAR, ADDL. A.G., ASSAM MR A KALITA, ADDL. AG, MIZORAM MS. M KECHII MR. A. PHUKAN, SC, GAD K N BALGOPAL GA, MIZORAM MR. A. CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MS. T KHRO, ADDL. AG, NAGALAND MR. H.K. DAS, MR. P.P. BAIRAGI, SC, GHC REGISTRAR ADMN., GHC AG,AP AG, ASSAM SC, SOCIAL WELFARE MR. N. KALITA, AG, MIZORAM AG, NAGALAND B K KASHYAP
---	---	---	---	--

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE  
MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/170/2024 FIXED	ASHMA BARBHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	GA, ASSAM
<b>ADMISSION</b>				
2	WP(C)/7626/2016 FIXED	SADHANA ROY <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
3	WP(C)/3483/2022 FIXED	TARZAN BASFORE <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MD M S ALI	MR. S S ROY ASSTT.S.G.I.
4	WP(C)/4281/2022 FIXED	BASANTA KUMAR PAIT AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT
5	WP(C)/5299/2022 FIXED	DIBYAJYOTI BORAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	SC, FOREST
6	WP(C)/152/2024 FIXED	RIMA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, APDCL SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024

9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./211/2017 6 Y 11 M 16 D :PART-HEARD, WITH LCR 6 FILES, P.B.-2, FIXED	SRI MINESWAR GOGOI @ GUNDI <b>Versus</b> STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR. S BURAGOHAIN MR.M BORGHAIN	PP, ASSAM
2	Crl.A./165/2016 CRL.A. 169/2016(D/O), WITH LCR(KEPT IN SECTION), P.B.- 32 NOS., FIXED	MRS LANDHONI DEVI <b>Versus</b> NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
3	Crl.A./257/2013  <b>WITH</b>	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS <b>Versus</b> THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
4	Crl.A./262/2016  <b>WITH</b>	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
5	Crl.A./263/2016  <b>WITH</b>	SINAM GUNE SINGH @ S. GUNE SINGH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

6	<b>WITH</b> Crl.A./264/2016	OINAM MANITON SINGHA A-15 <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
7	<b>WITH</b> Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
8	<b>WITH</b> Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG <b>Versus</b> NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
9	<b>WITH</b> Crl.A./291/2016	Y. BRAJABIDHU SINGH <b>Versus</b> NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
10	<b>WITH</b> Crl.A./295/2016	A. IBOMCHA <b>Versus</b> NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
11	<b>WITH</b> Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA <b>Versus</b> NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
12	<b>WITH</b> Crl.A./113/2017	N. DILIP SINGH <b>Versus</b> NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
13	<b>WITH</b> Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE <b>Versus</b> NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
14	<b>WITH</b> Crl.A./145/2017	MUTUM IBOHAL <b>Versus</b> NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA
15	Crl.A./41/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	SRI SANJIB MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S KALITA MR. A GANGULY MR G SAHU MR. A BORA MR. S DAS	MS. B BHUYAN, ADDL. P.P. PP, ASSAM
16	CRL.A(J)/68/2019 <u>4 Y 10 M 22 D</u> :WITH LCR 5 FILES, P.B.-2	SMT. LUDHIYA SURIN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
17	CRL.A(J)/105/2019 <u>8 Y 1 M 4 D</u> :WITH LCR 5 FILES, P.B.-2	LAKHAN GOYAWALI <b>Versus</b> THE STATE OF ASSAM	MR. NILANJAN DEKA, AMICUS CURIAE	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/223/2024 FIXED	PURBANACHAL ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S K AGARWAL	SC, GST
2	WP(C)/245/2024 FIXED	VISHAL KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR S K AGARWAL	SC, GST
3	WP(C)/314/2024 FIXED	NURTAZUL HOQUE AND 86 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
<b>ADMISSION</b>				
4	WP(C)/6717/2023 FIXED	ALINA SOHORIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
5	WP(C)/6914/2023 FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. <b>Versus</b> THE ELECTRICITY OMBUDSMAN AND ANR.	MR. P N GOSWAMI MR. S P SHARMA	MR. B K DAS (R-2) MR H P GUWALA (R-2) MR SAURADEEP DEY (R-1) MD A ISLAM (R-2)
<b>WITH</b>				
6	WP(C)/4976/2022	M/S CACHAR ALLOYS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
<b>BAIL HEARING (BA)</b>				
7	Bail Appln./2974/2023 WITH LCR (SCANNED). FIXED	ARJUN SHARMA <b>Versus</b> THE UNION OF INDIA	MR. B BHAGAWATI MR V JAMMAR MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, NCB
<b>HEARING</b>				
8	WP(C)/800/2014 FIXED	SMTI BINA RANI SINGHA <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA and 2 ORS.	MR.S CHAUHAN MS.M DAS MR.A R SHOME MR.S CHOUHAN	MR.P MAHANTA MS.P SAHARIA

9	WP(C)/1889/2014 FIXED	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA
10	WP(C)/5850/2014 WITH LCR (PHOTOCOPY)	BHODRESWAR MECH and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
11	WP(C)/9219/2019 WITH ADMIN. ORDER OF HON'BLE THE CHIEF JUSTICE(ACTING)	CENTURY PLYBOARDS (I) LTD. AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)
12	WP(C)/8024/2022 FIXED	DIVYANA A LAHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/39/2024 FIXED	MANOJ TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR	SC, ELEM. EDU
<b>ADMISSION</b>				
2	WP(C)/5281/2016 FIXED	DEBOBRATA GAYARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
3	<b>WITH</b> WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> I.A.(Civil)/1222/2023 <b>in</b> WP(C)/4126/2016	PARAG PATHAK AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
4	<b>WITH</b> WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> I.A.(Civil)/1085/2023 <b>in</b> WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
5	<b>WITH</b> WP(C)/4358/2016	SAGEN NARZARY and 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> I.A.(Civil)/1089/2023 <b>in</b> WP(C)/4358/2016	JOGEN NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC



6	<b>WITH</b> WP(C)/5158/2016	BINOY GAYARY and ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
7	<b>WITH</b> WP(C)/5176/2016	SONEN GAYARY and 9 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
8	<b>WITH</b> WP(C)/5225/2016	SMTI RASHMI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
9	<b>WITH</b> WP(C)/261/2017	PRADIP KUMAR DAIMARY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
10	<b>WITH</b> WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
11	<b>WITH</b> WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/4183/2017 <b>in</b> WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
12	<b>WITH</b> WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/4184/2017 <b>in</b> WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
13	<b>WITH</b> WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/4185/2017 <b>in</b> WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

14	<b>WITH</b> WP(C)/5111/2017	JAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
15	<b>WITH</b> WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	<b>WITH</b> WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	<b>WITH</b> WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
18	<b>WITH</b> WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	<b>WITH</b> WP(C)/6020/2017	GANESH NARZARY and 116 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
20	<b>WITH</b> WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. A NATH	SC, EDU
	<b>WITH</b> I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
21	<b>WITH</b> WP(C)/124/2018	JAGANNATH KUMAR DEY <b>Versus</b> THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
22	<b>WITH</b> Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

23	<b>WITH</b> Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
24	<b>WITH</b> Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
25	<b>WITH</b> Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
26	<b>WITH</b> Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	<b>WITH</b> Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
28	<b>WITH</b> Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
29	<b>WITH</b> WP(C)/416/2018	OM NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
30	<b>WITH</b> WP(C)/510/2018	DHRUBA DAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
31	<b>WITH</b> WP(C)/834/2018	PRADIP KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
32	<b>WITH</b> WP(C)/4113/2018	JOY CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
33	<b>WITH</b> WP(C)/7281/2018	BIJU DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.

34	<b>WITH</b> WP(C)/5867/2019	NAYEBUR RAHMAN <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
35	<b>WITH</b> WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
36	<b>WITH</b> WP(C)/5608/2020	DIPAK DEKA AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
37	<b>WITH</b> WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
38	<b>WITH</b> WP(C)/4279/2021	SARALA SWARGIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
39	<b>WITH</b> WP(C)/3654/2022	NABA ROY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
40	<b>WITH</b> WP(C)/5220/2022	SACHINDRA KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
41	<b>WITH</b> WP(C)/8367/2022	PRANITA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
42	<b>WITH</b> WP(C)/1860/2023	KALPANA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
43	<b>WITH</b> WP(C)/1904/2023	SMTI SNEHALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
44	WP(C)/4537/2017 FIXED	CHENEHI BARMAN and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S TAI MR.R SARMA	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
	<b>WITH</b> I.A.(Civil)/2263/2020 in WP(C)/4537/2017	CHENEHI BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA	SC, ELEM. EDU
45	WP(C)/2211/2021 FIXED	CISF NO. 962295344 SRI SUNANDA SAIKIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. K K PARASAR ASSTT.S.G.I.
46	WP(C)/3770/2021 FIXED	DIBYAJYOTI BORAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
47	<b>WITH</b> WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
48	<b>WITH</b> WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG

49	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	WP(C)/1694/2023 FIXED	BIMALA MALO <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG MR. P N SHARMA R-1, R-4, R-7 & R-9) MR. S K CHAKRABORTY (R-6) MR. A DEKA (R-11) MR. S BORTHAKUR (R-11) MR. S R BARUAH (R-3 & -8) MS. J DAS (R-5) SC, PF SC, FINANCE
<b>WITH</b>				
51	WP(C)/1996/2023	BIMALA MALO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. A DEKA (R-4) MR. S BORTHAKUR (R-4) SC, REVENUE
52	WP(C)/4243/2023 FIXED, WITH WP(C)/2557/2015 (D/O), WP(C)/2990/2017 (D/O)	KAMAL KATAKY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
53	WP(C)/5796/2023 FIXED	SUCHANDRA BASAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
54	WP(C)/6099/2023 FIXED	TARUN CH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE

**ORDERS**

55	WP(C)/3150/2023 B/O	ZAHIDA KHATUN @ JAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
56	I.A.(Civil)/3678/2023 B/O, IN Review.Pet./67/2020 (D/O), WITH WP(C)/390/2018(D/O) <b>in</b> Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU

**HEARING**

57	WP(C)/4423/2012 FIXED	JAYANTA MOHAN SINGHA <b>Versus</b> THE FOOD CORPORATION OF INDIA and ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P BARUA MS.H TERANGPI MR.S BORTHAKUR MR.S A AHMED	MR.P K ROY SC, F C I
58	WP(C)/1340/2013	ANKIT JOHRI <b>Versus</b> OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
59	WP(C)/1560/2016	SMTI. RABILATA RAJBONGSHI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	C.G.C. SC. ACCOUNTANT GENERAL(R-5) ASSTT.S.G.I. R1-4 MS.R DEVI
60	WP(C)/7045/2016	LABA KT BARO and 36 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.Y DOLOI(R- 1-5) SR. CGC ASSTT.S.G.I.

61	WP(C)/713/2018	ANARSI SHARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. S ALAM	MR. K K PARASAR,CGC. R 1 to 4 ASSTT.S.G.I.
62	WP(C)/639/2019	MITHUN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE
63	WP(C)/9508/2019	NO. 143590M RFN/GD BAHARUL ISLAM AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
64	WP(C)/2529/2022 FIXED	RAMENDRA LAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
65	WP(C)/4929/2022 FIXED	KRISHNA KANTA KAKOTI <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS.	MR. C BORUAH	SC, KHADI AND VILLAGE INDUSTRIES BOARD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 14

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	Crl.A./324/2022 1 Y 3 M 17 D :	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	
<b>MOTION</b>				
2	AB/208/2024 FIXED	BADSHA SHEIKH <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
<b>HEARING</b>				
3	MFA/177/2017 PART-HEARD, WITH LCR	SMTI JAYANTI DAS <b>Versus</b> THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
4	MACApp./199/2020 PART-HEARD, WITH LCR	ORIENTAL INSURANCE CO LTD <b>Versus</b> SWEETY KAPOOR HUSSAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. SK S N MOHAMMAD MR. S K SANGANERIA MR. N BHATRA MS. P BARUAH
	<b>WITH</b> I.A.(Civil)/3040/2022 <b>in</b> MACApp./199/2020	SWEETY KAPOOR HUSSAIN AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 3 ORS.	MR G JALAN MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday, 1st February 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./269/2024	MAYANK SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA MS SABINA AHMED	PP, ASSAM
2 Bail Appln./270/2024	PURABI DAS <b>Versus</b> THE STATE OF ASSAM	MR P DAS MS N BARUAH	PP, ASSAM
3 Bail Appln./271/2024	NAZIM ALI @ NAJIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
4 Bail Appln./272/2024	HIFJUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
5 Bail Appln./273/2024	AZAD HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<b><u>MOTION</u></b>			
6 AB/3948/2023 FIXED	NEBBAS ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
7 AB/215/2024	MD. MUQTAB ALI @ MOKTAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
8 AB/217/2024	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
9 AB/219/2024	SOFIQL ISLAM @ ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
10 AB/220/2024	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
11 AB/221/2024	SANJAY BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
<b><u>ADMISSION</u></b>			

12	Crl.Pet./437/2023 FIXED	PRIYAM AMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS N GOSWAMI MR. S KASHYAP	MR. A K SAHEWALLA (r-2) PP, ASSAM
13	Crl.Pet./989/2023 WITH LCR 1 FILE, FIXED	DULUMONI DUTTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	MR. K R PATGIRI (R-3) MR. N HASAN (r-2) MR. A HASAN (r-2) MS. U HAZARIKA (R-3) MR. I K BURAGOHAIN (r-2) MS K BARMAN (R-3) A ALI (r-2) MS. D. DEVI (R-3) PP, ASSAM

**BAIL HEARING (BA)**

14	Bail Appln./4552/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROHMAT HUSSAIN @ AKMOL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR A N AHMED (R-2) PP, ASSAM
15	Bail Appln./4667/2023 WITH OFFICE NOTE, CASE RECORD(SCANNED COPY)	MD. MITUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
16	Bail Appln./111/2024 FIXED	MIRAJUL ALI @ MIRAJUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM

**BAIL HEARING**

17	AB/1731/2023 FIXED	JOINUDDIN @ JUMA UDDIN ALI @ JUMBA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
18	AB/2985/2023 FIXED	MD. MOKLESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
19	AB/3409/2023	SANJAY AGARWAL @ AGARWALA <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN MR. J HUSSAIN	PP, ASSAM
20	AB/3768/2023 FIXED	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
21	AB/3785/2023 B/O	MOSHAROF ALI @ MUZAROF AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
22	AB/3823/2023 FIXED	ADITYA RAJ BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. T BARUAH MS A DAS	PP, ASSAM
23	AB/3999/2023	JUBBAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H MAURYA MR J HUSSAIN MR. F A HASSAN MRS. J BEGUM	PP, ASSAM
24	AB/4116/2023	JAYMON NESSA <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
25	AB/4208/2023 FIXED	AKHEDA BEGUM @ RAKEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
26	AB/4216/2023 FIXED	MD. JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
27	AB/4277/2023 FIXED	MD ABDUL MALIK <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR J K Bhuyan MR. R KONWAR	PP, ASSAM

28	AB/57/2024 FIXED	RASHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA FARIDUL AMIN MR. R BARTHAKUR	PP, ASSAM
29	AB/60/2024 FIXED	SHOHIDUR ISLAM @ SAHIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR A AHMED	PP, ASSAM
<b>ORDERS</b>				
30	CrI.Pet./398/2023 WITH LCR 6 FILES AND 2 REGISTERS, B/O	SHRI KIRBA GEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T JINI MR. S BISWAKARMA	PP, ASSAM
31	I.A.(CrI.)/591/2023 WITH LCR 5 FILES, FIXED <b>in</b> CrI.A./240/2023 <b>WITH</b> CrI.A./240/2023	BINAY KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
32	CrI.Pet./776/2023 FIXED  <b>WITH</b> I.A.(CrI.)/1169/2023 <b>in</b> CrI.Pet./776/2023	BINAY KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.  NIRUPAMA SAIKIA AND ANR. <b>Versus</b> ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)  MR. S P ROY
33	I.A.(CrI.)/888/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O <b>in</b> CrI.A./351/2023 <b>WITH</b> CrI.A./351/2023	ANZITA SAIKIA, <b>Versus</b> NIRUPAMA SAIKIA AND ANR.  BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	PETITIONER IN PERSON  MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
34	I.A.(CrI.)/936/2023 WITH OFFICE NOTE, B/O <b>in</b> CrI.A./9190/2023 <b>WITH</b> CrI.A./9190/2023 (Filing Number)	BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR.  AJIT @ AJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE  MR. A BHATTACHARYA	PP, ASSAM
35	I.A.(CrI.)/1072/2023 WITH LCR 4 FILES, B/O <b>in</b> CrI.A./336/2019 <b>WITH</b> CrI.A./336/2019	AJIT @ AJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR E  SAMESH HAZWARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD	PP, ASSAM
36	CrI.Pet./1296/2023 B/O	SRI SAMESH HAZWARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD MS S CHAKRABORTY MR. A I KATHAR MS. C KALITA MR. B K BASUMATARY	PP, ASSAM
37	CrI.Pet./1296/2023 B/O	BIMAL KUMAR AGARWALLA <b>Versus</b> MAHABIR PRASAD MAHESWARI	DR. R SARMAH MS P SAHA	
37	I.A.(CrI.)/18/2024 WITH CASE RECORD(SCANNED COPY) <b>in</b> Bail Appln./3206/2023  <b>WITH</b> Bail Appln./3206/2023	MATHI NIRANJAN RAO <b>Versus</b> THE UNION OF INDIA  MATHI NIRANJAN RAO <b>Versus</b> THE UNION OF INDIA	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH  MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, DRI  SC, DRI

38	I.A.(CrI.)/64/2024 BA 187/2017(D/O), WITH OFFICE NOTE <b>in</b> Bail Appln./187/2017	NABA KANTA PATIR <b>Versus</b> THE STATE OF ASSAM,	MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
39	I.A.(CrI.)/65/2024 (AT 2:00 PM), FIXED <b>in</b> CrI.Pet./304/2023 <b>WITH</b> CrI.Pet./304/2023	SUFIA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR  ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MR. U S BORA B. CHETRY  MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	PP, ASSAM  MR. M K DAS (R-2) MR. U S BORA (R-2) B. CHETRY (R-2) PP, ASSAM
<b>HEARING</b>				
40	CrI.Rev.P./195/2008 WITH LCR 3 FILES  <b>WITH</b> CrI.M.C./385/2008 <b>in</b> CrI.Rev.P./195/2008	SRI MONORANJAN PATHAK <b>Versus</b> THE STATE OF ASSAM  SRI MANORANJAN PATHAK <b>Versus</b> THE STATE OF ASSAM	R SARMA MS.R DHAR  MR.R SARMA	PP, ASSAM  PP, ASSAM
41	CrI.A./197/2011 WITH LCR 1 BUNDLE, P.B.- 1 BUNDLE, FIXED	DIMBESWAR BORA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR.D TALUKDAR MR. B TALUKDAR MR. B TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
42	CrI.A./204/2012 WITH LCR 3 FILES	RAM CHANDRA DOLEY <b>Versus</b> THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
43	CrI.Rev.P./185/2015 WITH LCR 5 FILES, FIXED	KSHITISH CH. KARMAKAR <b>Versus</b> DR. ZAHIDUL HUSSAIN and ANR.	MR.R ALI MS.S K HAZARIKA	MR.H R A CHOUDHURYR-1 MR.R A CHOUDHURY(R-1) MR.A ALAM(R-1) PP, ASSAM
44	CrI.Pet./619/2016  <b>WITH</b> I.A.(CrI.)/590/2017 <b>in</b> CrI.Pet./619/2016	TATA MOTORS FINANCE LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR  TANKESWAR DAS <b>Versus</b> TATA MOTORS FINANCE LTD. and ANR.	MR.R DE MS.D DEVI MR.R J SARMA  MR.M K SHARMA MR.H DAS	MR.M K SHARMA (R-2) MR.H DAS (R-2) PP, ASSAM  MR.R DE PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024

15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-IV AND V

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4888/2023 FIXED	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP)  <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	<b>WITH</b> I.A.(Civil)/3141/2023 <b>in</b> WP(C)/4888/2023	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP)  <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
<b>HEARING</b>				
2	WP(C)/4586/2015	INDRA MOHAN KACHARI  <b>Versus</b> THE LIFE INSURANCE CORP. OF INDIA and 2 ORS,	MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO	MR.S NATH (R 1-3) MR.G J SHARMA (R1-3)
3	WP(C)/4637/2015	VIKRAM AHAND CHOUDHURY AND 2 ORS.  <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.M K CHOUDHURY MS.B GOSWAMI MS.S CHUTIA	MR.S BORA SC, GMC
4	WP(C)/4852/2015	SMT. RUMA DEBNATH  <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R K D CHOUDHURY MS.J RAJKUMARI MR.S BORA MS.L DEVI MS.S KONWAR	MR.H R A CHOUDHURY(R- 4, 5 & 6) GA, ASSAM MR.F U BORBHUIYA(R-4, 5 & 6) MR.J M SULAIMAN(R-4, 5 & 6)
5	WP(C)/4994/2015	SOCIETY OF INDIAN AUTOMOBILE MANUFACTURERS and ANR  <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R SARMA MR.R B PHOOKAN	GA, ASSAM SC, TRANSPORT
	<b>WITH</b> WP(C)/4667/2015	MARUTI SUZUKI INDIA LIMITED and ANR.  <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K GOSWAMI MR.R R KAUSHIK	GA, ASSAM SC, TRANSPORT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	CRP(IO)/235/2023 B/O	LIDIYA ISLAM <b>Versus</b> ABDUL HANNAN @ KHON	MS. T SOM MR H DAS MR. P TELI	
<b>ORDERS</b>				
2	I.A.(Civil)/3171/2023 FIXED in CRP(IO)/12933/2023	SANJAY AGARWAL <b>Versus</b> NIVEDITA AGARWAL	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. N HASAN MR. A HASAN MR. I K BURAGOHAJ A ALI
	<b>WITH</b> CRP(IO)/12933/2023 (Filing Number)	SANJAY AGARWAL <b>Versus</b> NIVEDITA AGARWAL		
<b>HEARING</b>				
3	MC/1191/2014 WITH LCR in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI , HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MRS.D DAS
	<b>WITH</b> CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	<b>WITH</b> MC/1190/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	<b>WITH</b> MC/1192/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS



	<b>WITH</b> I.A.(Civil)/2387/2021 <b>in</b> CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS AND ORS.	MR. A K GUPTA	
4	LA.App./14/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA MR. R DUBEY
5	<b>WITH</b> LA.App./15/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
6	<b>WITH</b> LA.App./36/2017  WITH LCR	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. R DUBEY MR. P K BORAH MR. D NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI
	<b>WITH</b> I.A.(Civil)/922/2019 <b>in</b> LA.App./36/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MRINMOY BARUAH and 4 ORS,	MR. P K BORAH MR. S BARTHAKUR	SC, REVENUE
7	<b>WITH</b> LA.App./37/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
8	<b>WITH</b> LA.App./38/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> PRABHAT CH. DAS	MS.N S THAKURIA MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2769/2018 <b>in</b> LA.App./38/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI PRABHAT CH. DAS AND 3 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MR. M D CHOUHDURY
9	<b>WITH</b> LA.App./21/2018	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS..N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MRN ANIX SINGH	GA, ASSAM MS. M D CHOWDHURY

10	<b>WITH</b> LA.App./22/2018	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM MRS M D CHOWDHURY
11	<b>WITH</b> LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> MD. AZAD ALI and 8 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
12	<b>WITH</b> LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MS. N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. N ANIX SINGH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/4108/2018 <b>in</b> LA.App./53/2018	AIRPORT AUTHORITY OF INDIA <b>Versus</b> UPEN DAS and 4 ORS.	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY
13	<b>WITH</b> LA.App./54/2018  WITH LCR	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI KANAK CH DAS and 3 ORS	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2)
	<b>WITH</b> I.A.(Civil)/2034/2019 <b>in</b> LA.App./54/2018	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI KANAK CH DAS and 3 ORS	MR. P K BORAH MR. S BORTHAKUR	SC, REVENUE
14	<b>WITH</b> LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R DUBEY MR. R KALITA MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	<b>WITH</b> I.A.(Civil)/4252/2018 <b>in</b> LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE
15	<b>WITH</b> LA.App./15/2019  WITH LCR	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN	MRS M D CHOWDHURY MS. R K SAINI
16	<b>WITH</b> LA.App./2/2020	AIRPORT AUTHORITY OF INDIA <b>Versus</b> BIMAL BARUAH AND 3 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN	

17	<b>WITH</b> LA.App./2/2021	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
18	<b>WITH</b> LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. T R GOGOI MR.S BORTHAKUR	MR A BHATTACHARYA MRS M D CHOWDHURY MR. R DUBEY MS. N BORDOLOI MS. R K SAINI
19	<b>WITH</b> LA.App./2/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
20	<b>WITH</b> LA.App./3/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> AKAN DAS and 2 ORS,	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
21	<b>WITH</b> LA.App./4/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. R DUBEY MR. P BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
22	<b>WITH</b> LA.App./5/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JADAB DAS and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
23	<b>WITH</b> LA.App./6/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD KASED ALI and 8 ORS	MR. H NATH MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR. P BORAH MS N B KAYASTHA MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
24	<b>WITH</b> LA.App./7/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MR. R DUBEY MRM R ADHIKARI MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL

25	<b>WITH</b> LA.App./8/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
26	<b>WITH</b> LA.App./9/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM
27	<b>WITH</b> LA.App./10/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SATYA RAM BARUA and 2 ORS,	MR. R DUBEY MR. R DUBEY MR. P K BORAH MR H K NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
28	<b>WITH</b> LA.App./13/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI BHAGI RAM KAKATI and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI
	<b>WITH</b> I.A.(Civil)/372/2020 <b>in</b> LA.App./13/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> BHAGI RAM KAKATI AND 2 ORS	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS. M D CHOUDHURY
29	<b>WITH</b> LA.App./14/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> AKAN CH. DAS and 3 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MS. R K SAINI
30	<b>WITH</b> LA.App./18/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI GAGAN BAISHYA and 5 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	
31	<b>WITH</b> LA.App./19/2023	AIRPORT AUTHORITY OF INDIA. <b>Versus</b> SATYA RAM DAS and 6 ORS.	MR.A NATH MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR P BORAH MS N B KAYASTHA MR.S BARTHAKUR	MS. M D CHOWDHURY MR. T R GOGOI
32	Mat.App./34/2018 WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
33	RSA/250/2018 WITH LCR	MD FAIZUR RAHMAN CHOUHDURY <b>Versus</b> SAMIR SAHA @ SAMIRAN CH SAHA AND 11 ORS	MR. S K SINGHA MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR	MR. P K ROYCHOUHDURY (R1) MR. N G KUNDU (R1) MR G DEKA (R4-R12)

34	RSA/277/2019 WITH LCR, FIXED	MOZIBAR SK. <b>Versus</b> MEHER ALI AND 6 ORS.	MS. R CHOUDHURY MR. M R KHANDAKAR MR D. CHAKRABORTY	GA, ASSAM MR. A ALAMGEER MR. A ALAM
35	RSA/68/2021 WITH LCR, FIXED	KHALILUR RAHMAN <b>Versus</b> CHAND MOHAMMAD ALI	MD R ISLAM MR D N SARMA S K DAS	MR. M DUTTA MS S DEV
36	MFA/74/2021 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MS R D MAZUMDAR MS S CHANGKAKOTI MS P BARMAN
	<b>WITH</b> I.A.(Civil)/691/2021 <b>in</b> MFA/74/2021	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR	
37	MFA/110/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1271/2021 <b>in</b> MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
38	RSA/125/2022 WITH LCR, FIXED	GANESH KANU AND 6 ORS. <b>Versus</b> TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
39	MACApp./174/2022 WITH LCR	MUSTT. REHANA BEGUM AND 3 ORS. <b>Versus</b> THE REGIONAL MANAGER AND 2 ORS.	MR. R ALI MD S HUSSAIN MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
40	FAO/29/2023 WITH LCR	INDRA SWAMI AND ANR. <b>Versus</b> PATELI NATH @ PATELI BALA DEVI AND ANR	MR. S P ROY JYOTISH DAS	MR. R N D SARMA (r-1) MS. P AGARWALA (r-2)
	<b>WITH</b> I.A.(Civil)/1776/2023 <b>in</b> FAO/29/2023	INDRA SWAMI AND ANR. <b>Versus</b> PATELI NATH @ PATELI BALA DEVI AND ANR	MR. S P ROY JYOTISH DAS	
41	CRP/146/2023 FIXED	UTPAL RAJKHOWA <b>Versus</b> JAGAT DAS AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
<b><u>STAY MATTERS</u></b>				
42	CRP(IO)/270/2022 FIXED	ON THE DEATH OF HARI PRASAD DOWERAH HIS LEGAL HEIRS AMRIT DOWERAH <b>Versus</b> TATA TEA LIMITED AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	MR. N C DAS (R- 1,2,3) MS. M DEVI (R- 1,2,3) MR. A DAS (R- 1,2,3) MS M BORAH (R- 1,2,3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024

7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-III]

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
S.SHYAM AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/198/2018 FIXED	SANDEEP KUMAR <b>Versus</b> THE UNION OF INDIA	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) ASSTT.S.G.I.
2	WP(C)/4673/2020 FIXED	DWIJENDRA NATH DEKA <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 2 ORS	MR D DEKA	SC, AG SC, PWD (NH) SC, FINANCE
3	WP(C)/4319/2021 B/O	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1945/2021 <b>in</b> WP(C)/4319/2021	KAMALESWAR LAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	<b>WITH</b> I.A.(Civil)/2070/2021 <b>in</b> WP(C)/4319/2021	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
4	WP(C)/5575/2014	SANJAI KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	<b>WITH</b> I.A.(Civil)/1506/2020 <b>in</b> WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
5	WP(C)/2999/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE

6	<b>WITH</b> WP(C)/3129/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/1508/2020 <b>in</b> WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
7	<b>WITH</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1512/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> TABURAM PEGU AND11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1564/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1605/2020 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/57/2021 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
8	WP(C)/5511/2021 B/O	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
9	WP(C)/6774/2022 CAVT. NO.11882/022, B/O, WITH CAVT. NO. 1188/2022	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
10	WP(C)/8306/2022 FIXED	BALABHADRA DAS AND 31ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
11	WP(C)/5984/2023 FIXED	SANJIB BHARTI AND 16 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MD H R AHMED MR A MALEK	MRS S BARUAH DY.S.G.I.
		<b>HEARING</b>		
12	WP(C)/6231/2013 PART-HEARD, FIXED	PJ MOHANA PANICKER and 36 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
13	<b>WITH</b> WP(C)/7209/2013	BAL KRISHAN SHARMA and 14 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024



7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Thursday,1st February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./260/2024	SRI SADOY KR. DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	
2 Bail Appln./261/2024	SADOY KR. DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MR P DOLEY	
3 Bail Appln./262/2024	SADOY KR. DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	
4 Bail Appln./263/2024	SADOY KR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	
5 Bail Appln./264/2024	SHAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
6 Bail Appln./265/2024	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
7 Bail Appln./266/2024	CHINMOY BORTHAKUR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
8 Bail Appln./267/2024	FAZAR ALI @ FAJAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ALOM SK	PP, ASSAM
<b><u>MOTION</u></b>			
9 Crl.Pet./1310/2023 FIXED	HAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ANAND MR. TARUN GOGOI MS.D SAIKIA	PP, ASSAM

10	Crl.Rev.P./33/2024	JALIL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. C S RAY	PP, ASSAM
11	AB/211/2024	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
<b>ADMISSION</b>				
12	Crl.Pet./1286/2023 FIXED	TAKAM SORANG <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	SC, CBI PP, A P
<b>BAIL HEARING (BA)</b>				
13	Bail Appln./2608/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
14	Bail Appln./3136/2023 WITH CASE RECORS(SCANNED COPY), FIXED	GULSHAN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
15	Bail Appln./3211/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NASIR MANDAL @ NASIR UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
16	Bail Appln./3297/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MOTIUR RAHMAN MR. A S TAPADER	MR. P SUNDI (R-2) PP, ASSAM
17	Bail Appln./3528/2023 WITH CASE RECORS(SCANNED COPY), FIXED	SANJAY KUMAR CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR	PP, ASSAM
18	Bail Appln./3775/2023 WITH CASE RECORD(SCANNED COPY)	MOHAMMAD FARAZ <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
19	Bail Appln./3867/2023 WITH CASE RECORS(SCANNED COPY), FIXED	NAJIRUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A BORAH	PP, ASSAM
20	Bail Appln./3868/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NAYAN CHANDR KURI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
21	Bail Appln./4084/2023 WITH CASE RECORS(SCANNED COPY), FIXED	BOICHY KUKI @ HESHY <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM
22	Bail Appln./4092/2023 WITH CASE RECORD(SCANNED COPY)	BILAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
23	Bail Appln./4132/2023 WITH CASE RECORD(SCANNED COPY)	MUSTAFA AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
24	Bail Appln./4154/2023 WITH CASE RECORS(SCANNED COPY), FIXED	SHIAB UDDIN @ SIAB UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
25	Bail Appln./4426/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM SC, NCB
26	Bail Appln./4436/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MANGAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM
27	Bail Appln./4479/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAJAL DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM

28	Bail Appln./4577/2023 FIXED	BIJOY BARMAN @ RAKESH BARMAN @ MONGALU BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S M MOLLAH	PP, ASSAM
29	Bail Appln./44/2024 WITH CASE RECOR(SCANDED COPY), FIXED	AHMED HUSSAIN @ AHMOD HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
30	Bail Appln./192/2024 FIXED	BIJOY CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MR N AHMED TUN RAJKHOWA	PP, ASSAM
31	Bail Appln./198/2024 FIXED	NAINA GOUR <b>Versus</b> THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM MR M K DAS	PP, ASSAM
<b>WITH</b>				
32	Bail Appln./37/2024	NITU PATHAK <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	AB/3444/2022 FIXED	GANESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM
<b>WITH</b>				
	I.A.(CrI.)/774/2022 <b>in</b> AB/3444/2022	GANESH DAS <b>Versus</b> THE STATE OF ASSAM,	MR. S K JAIN MR P K KALITA	PP, ASSAM
34	AB/3469/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NURUL AMIN HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
35	AB/3744/2023 FIXED	ZINNAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
36	AB/3955/2023 FIXED	THEKLO GOYARY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MR M RAHMAN MS N AKTAR	PP, ASSAM
37	AB/4360/2023 FIXED	MD SURUJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A MONDAL MR. A A MONDAL MR A ALAM	PP, ASSAM
38	AB/75/2024 FIXED	BHAGABAN BAISHYA <b>Versus</b> THE UNION OF INDIA	MR S C DAS P BURAGOHAIN MR RATAN KALITA MR. C. SHIL	SC, CBI
<b><u>ORDERS</u></b>				
39	I.A.(CrI.)/1067/2023 BA 994/2023(D/O), WITH LCR <b>in</b> Bail Appln./994/2023	UNION OF INDIA <b>Versus</b> SHAKIL KHAN	MR. S C KEYAL (SR. SC AND SPCL. PP, NCB)	
40	CrI.Pet./1266/2023 WITH LCR 1 FILE, FIXED	SANDEEP MANOCHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM
41	I.A.(CrI.)/61/2024 WITH OFFICE NOTE <b>in</b> Bail Appln./2384/2018	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
42	CrI.Pet./73/2024 FIXED	KAUSHIK TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
43	CrI.Pet./74/2024 FIXED	KAUSHIK TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
44	CrI.Pet./75/2024 FIXED	KAUSHIK TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
45	CrI.Pet./76/2024 FIXED	KAUSHIK TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

46	Crl.Pet./77/2024 FIXED	KAUSHIK TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
<b>HEARING</b>				
47	Crl.Rev.P./331/2009 WITH LCR 3 FILES, PAPER BOOK, FIXED	BISHU MUKHERJEE and ORS. <b>Versus</b> THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
48	Crl.A./169/2019 <u>4 Y 10 M 21 D</u> :WITH LCR 3 FILES, FIXED	MD. BABUL HUSSAIN @ FAKARUDDIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MS. S K NARGIS MR. C SHARMA MR. S DUTTA MS N DAS	MR. P SAIKIA (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
49	Crl.Rev.P./436/2019 WITH LCR 5 FILES, B/O	INDRAJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MS. N BORAH PP, ASSAM
50	Crl.A./114/2020 <u>4 Y 1 M 10 D</u> :WITH LCR 5 FILES, FIXED	JOHIRUL ISLAM @ JAHIRUL ALI <b>Versus</b> STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR F HAQUE MR R A AHMED MR. S K M ALOMGIR MR A ISLAM	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
51	Crl.Pet./747/2021 WITH LCR 3 FILES, FIXED	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MR. R ISLAM	PP, ASSAM
52	Crl.Rev.P./434/2023 FIXED	SADDAM HUSSAIN <b>Versus</b> AMINA KHATUN	MR H R A CHOUDHURY	MS S MEDHI (LEGAL AID COUNSEL) MR A ALI MS. M KHATUN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./203/2012 WITH LCR 2 FILES	SANJOY DAS <b>Versus</b> DHIRAJ KR DAS and ANR,	MR.P DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
2	Crl.Rev.P./420/2017 WITH LCR (FOUR FILES)	KAMRUP MINERAL CHEMICAL PVT. LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.I DEKA MR.M K DAS MR.R SARMA	MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI PP, ASSAM
3	Crl.Pet./44/2022 WITH LCR (ONE FILE)	NIBRITY DASGUPTA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r-3,4) MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I.
4	Crl.Pet./1348/2022 WITH LCR 1 FILE	INDARJEET KAUR SAHNI <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	MR. I H SAIKIA (r-2) MR. B BORAH (r-2) MR. K KALITA (r-2) MR. M R CHOUDHURY (r-2) MR K KASHYAB (r-2) MS L HMAR (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024

9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

**NO ADJOURNMENT WILL BE PERMITTED IN  
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	WP(C)/9361/2019 FIXED	KARAM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI MR B S DEKA	MR. N NATH MR. A DEKA (R4) MR. D P BORAH (R-4) MR. A BHATTACHARJEE (R-4) MR B KAUSHIK SC, SEC. EDU. SC, GAUHATI UNNIVERSITY
	<b>WITH</b> I.A.(Civil)/500/2020 <b>in</b> WP(C)/9361/2019	MAINUL HOQUE <b>Versus</b> KARAM ALI AND 3 ORS	MR. A DEKA	MR. P P DUTTA SC, SEC. EDU.
2	WP(C)/5421/2023	SHOHIDUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY (R-8,9) GA, ASSAM MR. H ALI (R-8,9) B BARMAN (R-8,9)
	<b>WITH</b> WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/2479/2023 <b>in</b> WP(C)/2345/2020	AZIBAR RAHMAN, <b>Versus</b> SHOHIDUL ISLAM MOLLAH AND 8 ORS	SC, ELEM. EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	GA, ASSAM MS. K JAIN
4	<b>WITH</b> WP(C)/4686/2021	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM

**TOP OF THE LIST**



5	WP(C)/6333/2012	DR. BISWAJIT SHARMA <b>Versus</b> PRINCIPAL SECRETARY. and ORS	MR.S SAIKIA MS.D P HAZARIKA MS.N G SARMA MR.A HAZARIKA	GA, ASSAM
6	WP(C)/4957/2013	GAKUL PRASAD NARAY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N N B CHOUDHURY MR.B PADUN	MR.K D CHETRI MR.S K CHAKRABORTY(R-4) MR.B DAS MS.M THAKURIA SC, HEALTH
7	WP(C)/4995/2013	SHIRIN ASRAF CHOUDHURY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR.I CHOUDHURY	MR.NAYANJYOTI KHATANIAR SC, PWD
8	WP(C)/5315/2013	KIRAN KUMAR CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.B KUMAR	SC, PWD
	<b>WITH</b>			
9	WP(C)/4469/2013	KIRAN KUMAR CHAKRABORTY <b>Versus</b> STATE OF ASSAM and ORS.	MR.S K SINGHA MR.P SARMAH MR.B KUMAR	MR.H TALUKDAR SC, PWD
10	WP(C)/5410/2013	MD. KUBBAT ALI MONDAL <b>Versus</b> THE UNION CO-OPERATIVE BANK LTD. and 3 ORS.	MR.A K PURKAYASTHA MR.S K DAS	DR.B AHMED SC, CO-OP. MR.B D GOSWAMI
	<b>WITH</b>			
11	WP(C)/7819/2017	KUBBAT ALI MONDAL <b>Versus</b> THE UNION CO-OPERATIVE BANK LTD. and 3 ORS.	MR.A K PURKAYASTHA MR.S SHARMA MS.M BHUYAN	DR.B AHMED MR. B D GOSWAMI (SC, UNION COOPERATIVE BANK LTD.)
12	WP(C)/5443/2013	HIRENDRA NATH SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY	GA, ASSAM
13	WP(C)/5561/2013	MD. NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G BAISHYA MR.A HASSAN	GA, ASSAM MR.A AHMED MR.R A CHOUDHURY MR.M ALAMGEER
14	WP(C)/5563/2013	YADVINDER SINGH, <b>Versus</b> UNION OF INDIA and 4 ORS,	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
15	WP(C)/5741/2013	SMTI. MATRIKA KARKI <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.S K SINGHA MR.P SARMAH MR.B KUMAR	C.G.C. MS.S BARUAH(R-1&3) MR.K K PARASAR(R-1 to 3) ASSTT.S.G.I.
16	WP(C)/5772/2013	PAPU KR. SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.S K DAS	SC, HEALTH SC, K A A C
17	WP(C)/5833/2013	SMTI JAYANTI KALITA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR. P GOHAIN MS. K BARUAH MS. A AHMED MS. M SARMAH	MRS.K BHATTACHARYYA C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
18	WP(C)/5896/2013	PARESH HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR. E AHMED MS.S D CHOUDHURY MR.D BANIA	SC, SOCIAL WELFARE SC, HEALTH

19	WP(C)/6933/2013 FIXED	DURGA PRASAD BORDOLOI <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MS.N S THAKURIA MS.M DEV MR. P K ROYCHOUDHURY MR.S BANIK MR D CHAKRABORTY MR. N G KUNDU MR G DEKA MS R R MUZIB MS. P UPAMANYU MS. D R BASUMATARY MS.R CHAKRABORTTY MR. M P BORAH MS.P DEB	GA, ASSAM
<b><u>MOTION</u></b>				
20	WP(C)/4881/2023 FIXED	MD. ABUL HASEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
21	WP(C)/4564/2023  CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
<b><u>ADMISSION</u></b>				
22	WP(C)/424/2018 PART-HEARD, FIXED	MOBHATUN NESSA LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. J U N M LASKAR MR. A M BARBHUIYA MS A. AHMED	SC, ELEM. EDU GA, ASSAM SC, AG MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY
23	WP(C)/1030/2018 FIXED	JYOTI PRASAD BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A C BORBORA MR H R A CHOUDHURY MR. P D NAIR MR. P BORAH MR. P BORAH MR G ALAM MRS K M SAIKIA MRS K M SAIKIA MR. M SMITH MR. H ROHMAN S R A NASER MR. N BORPATRAGOHAIN	SC, HIGHER EDU MR. A D CHOUDHURY
	<b>WITH</b> I.A.(Civil)/2838/2018 <b>in</b> WP(C)/1030/2018	THE GOVERNING BODY OF HATICHONG COLLEGE AND 2 ORS. <b>Versus</b> SRI JYOTI PRASAD BORA AND 4 ORS.	MR H SARMA MR A D CHOUDHURY	SC, HIGHER EDU MR H R A CHOUDHURY GA, ASSAM
24	WP(C)/7797/2018 FIXED	BHANTI DUTTA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, ELEM. EDU GA, ASSAM
25	WP(C)/4734/2019 B/O	BHUPEN CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. M K CHOUDHURY (R4) MR. A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, EDU
26	WP(C)/466/2020 FIXED	ABINASH KALINDI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA
27	WP(C)/3259/2021 B/O	AKLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7,8) MR. R ISLAM MR F A AHMED

28	WP(C)/4449/2023 B/O	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2972/2023 <b>in</b> WP(C)/4449/2023	ANJANA BORAH <b>Versus</b> ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/3052/2023 <b>in</b> WP(C)/4449/2023	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.
<b>ORDERS</b>				
29	Cont.Cas(C)/118/2015 FIXED	RATIKANTA NATH LASKAR <b>Versus</b> UDDAB CHANDRA DAS AND ANR	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR. S P BHATTACHARJEE (R2) MR.R M DAS
30	WP(C)/2249/2021 FIXED	NURMAHAMMAD SARKER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
31	Cont.Cas(C)/431/2022 FIXED	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAI MS. N BORDOLOI
	<b>WITH</b> I.A.(Civil)/1109/2023 <b>in</b> Cont.Cas(C)/431/2022	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI,	MR. M R KHANDAKAR	SC, ELEM. EDU
32	MC/21/2023 FIXED, WITH CONT.CAS(C)/139/2018 (D/O) <b>in</b> Cont.Cas(C)/139/2018	INDIRA BALA KALITA AND 2 ORS. <b>Versus</b> RAMESH CHAND JAIN AND 3 ORS.	MR. L KALITA	
33	WP(C)/1885/2023 FIXED	SMTI CHITRALEKHA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1616/2023 <b>in</b> WP(C)/1885/2023	KHANINDRA CHANGMAI <b>Versus</b> SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
<b>HEARING</b>				
34	WP(C)/3618/2023 PART-HEARD, FIXED	YUVRAJ SIDDHARTH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. R P KAKOTI SR. ADV. (r-1 to 6) MR A B DEY (r-1 to 6) MR. S SUTRADHAR (r-1 to 6) SC, IITG
35	WP(C)/985/2013 FIXED	SANTANU ADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, P AND R.D. GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024

8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Thursday,1st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./268/2024	RUHUL KUDDUS @ KUDDUS MONDAL <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
2	Bail Appln./274/2024	NILOTPAL CHANGMAI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR SARFRAZ NAWAZ MR S A BARBHUYAN MS A BEGUM	PP, ASSAM
<b>MOTION</b>				
3	Crl.Rev.P./31/2024	FAKRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER	PP, ASSAM
4	Crl.Rev.P./32/2024	MD NUR JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	Crl.Pet./95/2024	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
6	Crl.Pet./96/2024	MRINAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S J SARMAH MRS. B TALUKDAR	PP, ASSAM
7	Crl.Pet./97/2024	SANDIP NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
8	Crl.Pet./98/2024	SHAHNAJ BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C GAUR MS. M GAUR	PP, ASSAM
9	AB/212/2024	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
10	AB/213/2024	ATAB ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
11	AB/214/2024	HENNA BEGUM <b>Versus</b> THE STATE OF ASSAM	M HOSSAIN MS F INTAZ	PP, ASSAM

12	AB/216/2024	RAJU MEDOK <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>				
13	CrI.Pet./551/2023	DR. UPENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	Bail Appln./4588/2023 WITH OFFICE NOTE	KARUNA KT BARUAH <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
15	Bail Appln./4592/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SHAHIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
16	Bail Appln./4661/2023	PRANJIT KHANIKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI	PP, ASSAM
17	Bail Appln./4663/2023 WITH CASE RECORD(SCANNED COPY)	SAIDUR RAHMAN @ GELA <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
18	Bail Appln./4678/2023 FIXED	PANKAJ DEY <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
19	Bail Appln./95/2024 FIXED	MD NURJAMAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<b>BAIL HEARING</b>				
20	AB/1176/2023	SAMSUN NEHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
21	AB/2264/2023	BUDHEN BHAGUWATI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
22	AB/3482/2023 WITH CASE RECORD(SCANNED COPY)	MD. MOTIBUR RAHMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
23	AB/3570/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	ASAD UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. D SINHA	PP, ASSAM
24	AB/3611/2023	SANJAY SOREN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
25	AB/3636/2023	SANTANU DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
26	AB/3641/2023	ASHOK DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
27	AB/3879/2023	BHIMBAR DEKA <b>Versus</b> THE STATE OF ASSAM	MS. J DEKA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	PP, ASSAM
28	AB/3881/2023	GOUTAM SEN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

29	AB/4011/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPIES)	INAMUL SHEIKH @ EMAMUL SHEIKH@ ADU <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	PP, ASSAM
30	AB/4082/2023	TARUN BRAHMA AND ANR <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
31	AB/4098/2023	RAJARSHI TARAT <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
32	AB/4127/2023	AMINUR RAHMAN @ AMIN <b>Versus</b> THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
33	AB/4179/2023	PANKAJ DEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
34	AB/4203/2023	ABDUL MAZID CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
35	AB/4204/2023	BADAL SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M AGARWALLA MS P GOGOI	PP, ASSAM
36	AB/4272/2023	JAYANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN S KALITA	PP, ASSAM
37	AB/4331/2023 FIXED	AKKES ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN MR N A MAZARBHUIYA U U KHAN	MR S HOQUE M ISLAM PP, ASSAM
38	AB/55/2024 FIXED	FATIMA BEGUM @ FATIMA BEGUM LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
39	AB/132/2024 FIXED	MD KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
<b>ORDERS</b>				
40	I.A.(CrI.)/347/2021 in Bail Appln./1161/2021	BISHNU PRASAD NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
41	I.A.(CrI.)/760/2023 in Bail Appln./885/2022	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM,	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
42	I.A.(CrI.)/81/2024 in CrI.Rev.P./695/2024	SHAHIDUL ISLAM <b>Versus</b> ADARJAN NESSA	MR. R ALI MR H A AHMED MR. R ISLAM	
	<b>WITH</b> CrI.Rev.P./695/2024 (Filing Number)	SHAHIDUL ISLAM <b>Versus</b> ADARJAN NESSA (B)	MR. R ALI	
<b>HEARING</b>				
43	CrI.A./316/2017 WITH LCR 2 FILES	KHURSIDA HAZARIKA <b>Versus</b> MR MASADDAR ALI LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN	MR.S DAS MR.P M TALUKDAR
44	CrI.Rev.P./163/2018 WITH LCR 1 FILE, FIXED	KARUNA BORO <b>Versus</b> DIPTI DAS @ DIPTI RANI DAS	MS. M DEV MR R CHAKRAVORTY MR. M CHALIHA MRS. A BASUMATARY MS. P DEB MS. N DEB	MR N AHMED (R-1) MR. P HAZARIKA MR D K BORDOLOI MRS M BARMAN MR. P K MUNIR MR. S P CHITTAWAT

45	Crl.Pet./607/2022 WITH LCR 1 FILE, FIXED	PAWAN AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MS M HAZARIKA MR. M K BORAH	MR. P K MAZUMDAR (R-2) PP, ASSAM
46	Crl.Pet./608/2022 WITH LCR 1 FILE, FIXED	DR. JAYADITYA PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A. ALAM	SC, FOREST
47	Crl.A./166/2023 <u>3 Y 8 M 14 D</u> :WITH LCR 4 FILES, FIXED <b>WITH</b> I.A.(Crl.)/404/2023 <b>in</b> Crl.A./166/2023	ARJUN DEB BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MR. S RANA	PP, ASSAM
48	I.A.(Crl.)/233/2023 <u>1 Y 3 M 9 D</u> : <b>in</b> Crl.A./99/2023 <b>WITH</b> Crl.A./99/2023	ARJUN DEB BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MR. S RANA	PP, ASSAM
		SAIFUL HOQUE @ RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ALI	PP, ASSAM
		SAIFUL HOQUE @ RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ALI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/02/2024

-

-----

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. S D PURKAYASTHA	25-01-2024	To	01-02-2024
5)	MR. L C DEY	22-01-2024	To	02-02-2024
6)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
7)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
8)	MR I HASSAN	23-01-2024	To	02-02-2024
9)	MRS N BARUAH	27-01-2024	To	15-03-2024
10)	MR M J QUADIR	30-01-2024	To	02-02-2024
11)	MR M J QUADIR	07-02-2024	To	12-02-2024
12)	MR. A K HANNAN	07-02-2024	To	12-02-2024
13)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
14)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
15)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
16)	MR. S C KEYAL	29-01-2024	To	02-02-2024